



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-242/2010/ 3173 /A**

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Rita Kar,  
District & Sessions Judge,  
Nagaon.

Dated, Guwahati the 19<sup>th</sup> June, 2019.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJN/3676, dtd. 15.06.2019.

Madam,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 2(two) days on 18.06.2019 and 19.06.2019 along with station leave permission, from the evening of 17.06.2019 till the morning of 20.06.2019, has been ~~granted~~/rejected.

The Addl. District & Sessions Judge No. 1, Nagaon and in his absence the next senior most Judicial officer at the station will remain in-charge of your Court & office during your absence on leave.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-242/2010/3174 /A, dated 19.06.19  
Copy to:-

1. The Systems Analyst, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**

Rita Kar